

Adverse impact of lockdown on litigants

588. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government is aware that after the announcement of nation-wide lockdown, district level courts are non-functional which adversely and severely affected many litigants particularly women who are involved in matrimonial disputes;

(b) if so, the details thereof;

(c) whether Government has any proposal to open the district level courts in the near future;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD):
(a) to (e) After announcement of nation-wide lockdown, directions have been issued from time to time by the respective High Courts to the Subordinate Courts under their administrative jurisdiction for hearing of urgent civil and criminal matters in virtual or physical mode depending on local conditions. Most High Courts have further advised district and subordinate courts that where there is no shut down/lockdown, they may, as far as possible, resume normal functioning by virtual/physical mode and take up all kind of cases, including those pertaining to under-trial prisoners, trial of civil cases, matrimonial disputes, child custody matters, recording of evidence and other old matters. Wherever physical hearing has been permitted in district and subordinate courts, they have been advised to strictly adhere to Covid protocols and social distancing norms and take all precautions including consent of the parties. During the period of lockdown from 24-03-2020 to 13-09-2020, the district and subordinate courts across the country have disposed 15,32,334 cases.

Delay in conduct of entrance exams

589. SHRI BINOY VISWAM: Will the PRIME MINISTER be pleased to state:

(a) whether there are any Central Government conducted entrance exams that have not been conducted even after one year of the registration for the same, if so, the reasons therefor; and

(b) whether there has been a delay in declaring the results of the Combined Graduate Level Exam and recruitment notification, if so, what are the causes of these delays?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) National Testing Agency (NTA), which conducts entrance examinations for admission/fellowship in higher education institutions, has informed that there is no such entrance exam which has not been conducted even after one year of registration for the same.

(b) Due to COVID-19 pandemic situation, the declaration of result of Tier-III of Combined Graduate Level Examination - 2018 has been delayed. However, every effort being made to complete the process of declaration of result at the earliest.

Due to COVID-19 pandemic, the schedule of release of notification of examinations for the year 2020 could not be maintained from the month of April, 2020 onwards.

Status of public grievances in the country

590. DR. SASMIT PATRA: Will the PRIME MINISTER be pleased to state:

(a) the total number of public grievances received by Government over the past three years in a year-wise format;

(b) the major causes of those public grievances; and

(c) how many public grievances were resolved over the past three years in a year-wise format?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (c) In order to help the people to raise their grievances with the government authorities, the Government of India has created an online grievance redressal portal -Centralized Public Grievance Redressal and Monitoring System (CPGRAMS). CPGRAMS enables people to register their grievances against authorities from anytime and anywhere through this portal. The nature of grievances received in CPGRAMS ranges from land issues, labour and salary issues, harassment and corruption, service matters, civic amenities, financial services etc. On the basis of the grievances received, the complaint-prone problem areas are identified and remedial measures are suggested/ recommended. Year wise